

LOK SABHA

Monday, September 28, 1964 | Asvina  
6, 1886 (Saka)

The Lok Sabha met at Eleven of  
the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

प्रतिरक्षा मंत्री की रूस की यात्रा

- \* 423. { श्री जगदेव सिंह सिद्धान्ती :  
श्री प्रकाशबीर शास्त्री :  
श्री यशपाल सिंह :  
श्री प्र० चं० बरभ्रा :  
श्री रामेश्वर टाटिया :  
श्री बी० चं० शर्मा :  
श्री रामसेवक यादव :

क्या प्रतिरक्षा मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या उन्होंने रूस की सरकार के साथ सैनिक सहायता कार्यक्रम के बारे में बातचीत करने के लिये हाल में उस देश की यात्री की थी ; और

(ख) यदि हाँ, तो रूस की सरकार किस प्रकार की सहायता प्रदान करने के लिए सहमत हो गई है ?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir.

(b) Attention is invited to Statement made in the House on the 21st September, 1964.

1287 (A1) LSD—1.

श्री जगदेव सिंह सिद्धान्ती : नई प्रकार के शस्त्रास्त्र भारतीय सेना को, जो समझौता हुआ है, उसके अन्तर्गत मिलेंगे । मैं जानना चाहता हूँ कि उनको मिखलाने के लिये रूसी प्रशिक्षक भारत में आ कर हमारे सैनिकों को शिक्षण देंगे या भारतीय सैनिक रूस में भेजे जायेंगे ? क्या इस की भी कोई योजना बना ली गई है ?

Dr. D. S. Raju: Yes, some technicians are likely to come from Russia.

Mr. Speaker: Will there be training of our people here?

Dr. D. S. Raju: Yes, Sir.

श्री जगदेव सिंह सिद्धान्ती : ग्राइनेंस फैक्ट्रीज तथा ऐसी ही दूसरी फैक्ट्रीज में जहाँ पर सैनिक साजसज्जा तैयार की जाती है, रूस, अमरीका आदि से कितने लोग यहाँ पर बुलवाये गये हैं जो प्रशिक्षण दे रहे हैं या कार्य कर रहे हैं और आगे कितने बुलाये जायेंगे ?

अध्यक्ष महोदय : अमरीका इस में कैसे आ गया ?

श्री जगदेव सिंह सिद्धान्ती : "आदि" में आ जाता है ।

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): Regarding the training of ordnance factory employees, there is a specific scheme to get them trained in USA, UK, France, Germany—all these countries.

श्री प्रकाशबीर शास्त्री : संरक्षण मंत्री जी ने अभी पिछले सप्ताह में रूसी और अमरीकी सहयोग के सम्बन्ध में अपना वक्तव्य

दिया था। उसमें उन्होंने स्थलसेना और वायुसेना के सम्बन्ध में तो विस्तार से बताया था, पर नौसेना के सम्बन्ध में कुछ विशेष संकेत नहीं दिया था। मैं जानना चाहता हूँ कि क्या नौसेना के विस्तार के लिए भी इन देशों से कोई सहयोग की बातचीत चल रही है, यदि हाँ, तो उसका विवरण क्या है ?

**The Minister of Defence (Shri Y. B. Chavan):** If I remember right, I had made a reference to what we did about our requirements of the Navy in Soviet Russia; I had also made a reference to our discussions in the US. I had made a specific reference to acceptance of the proposals to the UK Government about the construction of frigates in the Mazagaon dock and the expansion of the Mazagaon dock itself.

**श्री यशपाल सिंह :** हमारे प्रतिरक्षा मंत्री जी की स्टेटमेंट से यह बात जाहिर नहीं हुई कि जो सब-मैरीन्ज हमें ग्रेट ब्रिटेन भी देने के लिए तैयार है और रूस भी दे रहा है, इन दोनों में से कौन सी चीज़ है और कौन सी को वह प्रेफर करते हैं ?

**श्री यशवन्त राव चव्हाण :** इस को अभी देखना है, इस के बारे में अभी सोचना है। ब्रिटेन की कौन सी आफर है, इसको देखने के बाद ही कोई फ़ैमला हो सकता है।

**Shri Rameshwar Tantia:** Were any conditions stipulated by the USSR against the use of the military aid?

**Shri Y. B. Chavan:** No conditions are attached.

**Shri D. C. Sharma:** Will these purchases from the Soviet Union be made on a long-term basis, on a barter basis and on a rupee basis? If so, how will payments on these different items be made?

**Shri Y. B. Chavan:** Normally, the rupee payment arrangement is that

the payments are to be made in terms of export trade.

**Shri Ranga:** May we take it that steps are being taken to see that there is adequate co-ordination in the use and interchange of as many of these defence equipment items as we can get from the USSR, USA and UK and that our personnel at every level are also being trained in such a way that they would be able to make use of these at short notice without being embarrassed at the time of fighting?

**Shri Y. B. Chavan:** Yes, the necessary co-ordination and training of personnel are also taken into account. We also take care that the security of both the countries is not compromised in any way.

**Shri Indrajit Gupta:** The Defence Minister's statement shows that Soviet-made plant and machinery, jigs and tools and so on in the development of the MIG factories are going to be supplied under the latest agreement. When the earlier agreement was entered into in August 1962, did our Government think that these items would be provided by indigenous manufacture and therefore, there was no provision for them then? If so, how far has this contributed to delay in the establishment of the factories?

**Shri Y. B. Chavan:** There was a thought here that possibly we might be able to fabricate some of these things, jigs and tools in our own country. After study of the project report, we found that it was not possible to that extent. That was why it was found necessary to enter into a supplementary agreement.

**श्री म० ला० द्विवेदी :** प्रतिरक्षा मंत्री की यू० एस० एस० ग्यार० और संयुक्त राज्य अमरीका में दौड़ों के फलस्वरूप जो हम को सहायता मिलेगी प्रतिरक्षा संबंधी, वह मूल्य में और क्वालिटी में किस देश से ज्यादा होगी, अमरीका से अथवा रूस से और कितनी ज्यादा होगी ?

**Shri Y. B. Chavan:** I do not think these comparisons are valid and necessary.

### Wage Board for Working Journalists

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{ **Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
 \*424. } **Shri P. C. Borooah:**  
**Shri P. R. Chakraverti:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Wage Board for working journalists and non-working journalists has started its work;

(b) if so, what progress has been made; and

(c) whether the Board has recommended any interim relief pending submission of the final report?

**The Minister of Labour and Employment (Shri D. Sanjivayya):** (a) Yes.

(b) The Questionnaire approved by the Wage Board for Working Journalists was sent to the various newspaper establishments, and Workers and Employers' organisations on 15th April, 1964 asking for their replies by the 15th July, 1964. Following many requests for extension of the time limit, the Board has decided to take into consideration all replies received upto the 30th September, 1964. Notice required under section 10(2) of the Working Journalists (Conditions of Service) & Misc. Provisions Act, 1955 calling for representations from newspaper establishments, etc. was also issued on 15-4-64. The Board has held four meetings so far.

The Questionnaire approved by the Wage Board for Non-Journalists has also been issued and replies are due by the 15th November, 1964. The Board has held five meetings so far.

(c) No.

**Shri S. M. Banerjee:** I want to know whether both the working journalists and the non-journalists have demanded immediate interim relief, and whether Government has issued any instructions to the Wage Boards for grant of interim relief to them?

**Shri D. Sanjivayya:** So far as the working journalists are concerned, the Indian Federation of Working Journalists requested the Government that interim relief should be granted. This request was made in April, and it was forwarded to the Wage Board in May. The Wage Board for Working Journalists is considering this question.

With regard to the non-journalists, the requests were made direct to the Wage Board, and the Wage Board is considering it.

**Shri S. M. Banerjee:** In view of the fact that the prices of all commodities have gone up, and there is a general increase in the cost of living index, I would like to know whether Government would issue the necessary instructions to the Wage Boards for paying interim relief at the earliest opportunity.

**Shri D. Sanjivayya:** That is what I have already said, but both the Wage Boards met on 22nd and 23rd September at Bombay and they have postponed further consideration of this question to 20th October, 1964. Probably they would meet in Delhi.

**Shri S. M. Banerjee:** May I submit that my information is that some of the employers did not want this interim relief to be paid. Will Government issue necessary instructions to see that before finalisation of the report, they consider this issue of interim relief, and not delay it, because it is being opposed by the employers?

**Shri D. Sanjivayya:** The very fact that we have referred this question